

OA No. 569/06

24.5.06

Hon'ble Mr. K.B.S. Rajan, JM

Advocates have abstained from
judicial work. The case is adjourned.

List this case on 26/05/2006.


JM

26.05.06

Hon. Mr. K.B.S. Rajan, JM.

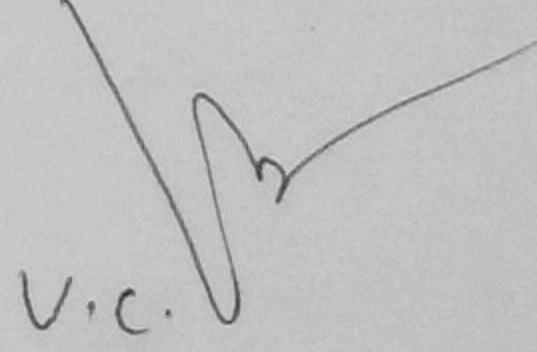
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Advocates have abstained
from jud. work.
Adjourned to 07.07.06.

B.O.C.
B
C.O.

07.07.06

Hon' Mr. Justice Khem Karan, V.C.

List revised. None appears for the applicant.
The OA is dismissed and for non-prosecution.

V.C. 

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